

Annual Report of Central Board for
Prevention and Control of Water
Pollution, New Delhi for 1982-83

THE DEPUTY MINISTER IN THE
DEPARTMENT OF ENVIRONMENT
(SHRI DIGVIJAY SINH) : I beg to lay on
the Table a copy of the Annual Report
(Hindi and English versions) of the Central
Board for the prevention and Control of
Water Pollution, New Delhi, for the year
1982-83, under sub-section (1) of section 39
of the Water (Prevention and Control of
Pollution) Act, 1974.

[Placed in Library. See No. LT—
8029/84].

12.22 Hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Seventy-Second Report

SHRI G. LAKSHMANAN (Madras
North) : I beg to present the Seventy-second
Report (Hindi and English versions) of the
Committee on Private Members' Bills and
Resolutions.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Eighty-Fourth Report and
Hundred and Eighty-Sixth Report
on Action Taken

SHRI SUNIL MAITRA (Calcutta North
East) : I beg to present the following
Reports (Hindi and English versions) of the
Public Accounts Committee :—

- (1) Hundred and Eighty-fourth Report on
Action Taken by Government on the
recommendations contained in the
Hundred and Forty-second Report of
the Committee on Receipts of Union
Territory of Delhi—Sales Tax—Falsifi-
cation of documents by a dealer.
- (2) Hundred and Eighty-sixth Report on
Action Taken by Government on recom-
mendations contained in the Hundred
and Fifty-fifth Report of the Committee
on Customs Receipts Non-levy of
Customs Duty on confiscated for released
on redemption fine.

PROF. SAIFUDDIN SOZ (Baramulla) :
Sir, Mr. Chakraborty is wrong. The
Supreme Court has accepted the supremacy
of Parliament in 1964 and gave a ruling. I
want Prof Chakraborty to read it.

अध्यक्ष महोदय : आप को भी सुनेंगे और
जब मीटिंग होगी, तो आप को भी बुलाऊंगा।

DR. SUBRAMANIAM SWAMY (Cal-
cutta South) : In 1973, the Supreme Court
has given a different ruling...

(Interruptions)**

MR. SPEAKER : No further discussion
will be allowed on this.

DR. SUBRAMANIAM SWAMY :
Sir, this is a very important point.

MR. SPEAKER : Please sit down. There
is no discussion. I have not allowed any
discussion.

श्री मनोराम बागड़ी : (हिसार) आप ने
एक सांप छोड़ दिया है।

अध्यक्ष महोदय : मैंने नहीं छोड़ा।

श्री मनोराम बागड़ी : किसी को इजाजत
दे दी और किसी को नहीं दी।

अध्यक्ष महोदय : किसी को नहीं दी। इस
पर डिस्कशन की इजाजत किसी को नहीं दी।

श्री मनोराम बागड़ी : फिर डिस्कशन किस
को कहते हैं।

अध्यक्ष महोदय : जोर-जबर्दस्ती, कोई
डिस्कशन कहता है, तो वह दूसरी बात है।

श्री मनोराम बागड़ी : मैंने एजोर्नमेंट
मौशन दिया है।

अध्यक्ष महोदय : स्टेटमेंट आ रहा है।
...(व्यवधान)... आप नोटिस दे दीजिए।

...(व्यवधान)...

12.25 hrs.

CALLING-ATTENTION TO MATTER OF
URGENT PUBLIC IMPORTANCE

Reported Sale of adulterated foodstuffs and
spices in Delhi and Chandigarh

MR. SPEAKER : Now, Calling Atten-
tion. Shri Harish Rawat.